

(b) if so, the reasons therefor; and

(c) whether the Government propose to reconsider the decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) No, Sir.

(b) and (c). Question do not arise.

[English]

Environmental Clearance to Benzene Unit

1310. SHRIMATI SAROJ DUBEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry has accorded Environmental Clearance to the proposed Benzene Unit in Mangalore;

(b) if so, the details thereof; and

(c) if not, the nature of objections raised?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) The Government has not received a request for environmental clearance for a proposed Benzene Unit in Mangalore.

(b) and (c). Do not arise.

River Pollution in Uttar Pradesh

1311. SHRI LAKSHMI NARAIN MANI TRIPATHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received complaints regarding pollution in water of rivers flowing in Uttar Pradesh especially Bahraich District;

(b) if so, the reasons for pollution;

(c) the action taken by Government thereon;

(d) whether pollution has been checked by the industrial units after the action taken; and

(e) if not, the action proposed to be taken by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). A complaint was received regarding pollution of Saryu River in Bahraich District of Uttar Pradesh due to effluents of Co-operative Sugar Mill at Nanpara.

(c) to (e). Directions were given to the industry on 25.9.1994 to furnish relevant information. The information received was forwarded to the Central Pollution Control Board and Uttar Pradesh State Pollution Control Board for comments and inspection.

The inspection report has revealed that the concerned industry has installed effluent treatment plant and is complying with the prescribed standards.

[Translation]

Rice Production Scheme

1312. SHRI RAM PUJAN PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the District of Uttar Pradesh included under the Special Rice Production Scheme;

(b) whether any specific assistance has been provided to the farmers of the State under this scheme;

(c) if so, the details thereof;

(d) the names of the development blocks in Allahabad District being benefited therefrom; and

(e) the assistance provided so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) For rice development all the rice growing districts of Uttar Pradesh are covered under the Centrally Sponsored Schemes "Integrated Cereals Development Programmes in Rice Based and Wheat Based Cropping System' Areas (ICDP-Rice and ICDP-Wheat)".

(b) and (c). Through the Scheme assistance provided to the farmers includes, incentives on, certified seeds and identified improved farm implements. Besides field demonstrations and farmers' trainings are also being organised in the identified low productivity blocks.

(d) Through ICDP-Rice all the development blocks in Allahabad district are being benefited. However for organising the field demonstrations and farmers trainings, only low productivity blocks of the district viz. Shankargarh, Jasra, Meja, Koraoon, Manda, Uruoa, Manjhanpur, Kaushambhi, Sarsawan and Phoolpur have been identified.

(e) The assistance provided includes incentives on certified seeds, and identified Bullock drawn and manually operated improved farm implements. Besides field demonstrations and farmers trainings are also being organised in the identified blocks.

[English]

"Ecological Management Plan of Tamil Nadu"

1313. DR. SHRIMATI K.S. SOUNDARAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state ;

(a) whether the Government of Tamil Nadu has submitted a Management Plan to preserve the ecology of the State, for approval of the Union Government;